
Lata Devi And Another Vs State Of U.P. And Another

Application U/S 482 No. 22152 Of 2021

Court: Allahabad High Court

Date of Decision: Nov. 9, 2021

Acts Referred:

Constitution Of India, 1950 " Article 226#Code Of Criminal Procedure, 1973 " Section 155(2), 156(1), 173, 482#Indian Penal Code, 1860 " Section 109, 306, 511

Hon'ble Judges: Vikram D. Chauhan, J

Bench: Single Bench

Advocate: Sonu Kumar Tiwari, Sandeep Kumar Tiwari

Final Decision: Dismissed

Judgement